भारत सरकार / Government of India राष्ट्रीय वित्तीय रिपोर्टिंग प्राधिकरण /National Financial Reporting Authority *****

7th Floor, Hindustan Times House, Kasturba Gandhi Marg, New Delhi **Dated 9 .01.2023**

NF-12035/3/2021

To,

- 1. All Ministries / Departments of Government of India,
- 2. All State Governments / Union Territory Governments

Sub: Filling up of posts of Sr. PS and Private Secretary in NFRA at New Delhi on Deputation

Madam/Sir,

National Financial Reporting Authority (NFRA), New Delhi, is a statutory body set up under Section 132 of Companies Act, 2013. NFRA has been established to protect the public interest and the interests of investors, creditors and others associated with the companies or bodies corporate by establishing high quality standards of accounting and auditing and exercising effective oversight of accounting functions performed by the companies and bodies corporate and auditing functions performed by auditors.

- 2. The Authority proposes to fill up the posts as per details stated in the **Annexure I** in its headquarters at New Delhi from officers of Central Government or State governments or Union Territory Governments, initially for a period of three years in accordance with the Recruitment Rules notified vide Extraordinary Gazette No. 369 dated 16.5.19 of Ministry of Corporate. (Copy of the same are available on NFRA website at **Notifications > Direct Recruitment**):
- 3. It is requested to forward applications in the prescribed proforma (Annexure –II) along with attested copies of ACRs/APARs for the last five years, Vigilance clearance and Cadre clearance of eligible candidates whose services could be placed at the disposal of the Authority immediately in the event of their selection. It is also informed that the applications submitted for the posts of Sr. PS and Private Secretary against the NFRA Vacancy Circular No. NF-12035/3/2021 dated 02.12.2021 will not be considered and hence candidates who have applied against the said Circular shall submit fresh applications against this Circular.

(Mritunjay Singh) Deputy General Manager

Encl. As above.

Copy to:

- 1. Joint Secretary, Ministry of Corporate Affairs: for kind information.
- 2. Director (Admin), DoPT with request to kindly arrange to put up this Vacancy Circular on the *Vacancy Notifications of Min./Deptt./Org. in GOI* section of DOPT website.
- 3. Under Secretary (CS-II (P)), DoPT with request to kindly arrange to put up this Vacancy Circular on the *What's New* section of DoPT website for wide publicity.
- 4. US (Competition), Ministry of Corporate Affairs with request to arrange to put up this Vacancy Circular on the website of Ministry of Corporate Affairs.
- 5. AM (IT), NFRA with request to put up this Vacancy Circular on website of NFRA and social media handles of NFRA.

ANNEXURE – I

Details of Posts to be filled up in NFRA

S.N.	Name of Posts	No. of likely* vacancies	Basic Pay	Eligibility Criteria	Educational Qualification
1.	Sr. PS.	2	Level 8 (Rs. 47600- 105900).	For Deputation (including short-term contract): An officer of Central Government or State Governments or Union territories: (i) in the grade rendered after appointment thereto on regular basis in Level 8 (47600-151100) in the pay matrix or equivalent; or (ii) with a minimum of four years of regular service, in the grade rendered after appointment thereto on regular basis in Level 7 (Rs. 44900-142400) in the pay matrix. Age Limit for Deputation / Short term Contract The maximum agelimit for appointment by deputation or contract shall be not	Essential: Graduate degree from a recognized university or equivalent. Desirable: Working experience in regulatory Authority or Statutory Bodies or Other Government Institutions.
				exceeding fifty six years as on the closing date of receipt of applications.	
2.	Private Secretary	1	Level 7 (Rs. 44900- 99800)	For Deputation (including short-term contract):	Essential: Graduate degree from a recognized university or equivalent.

An officer of Central	
Government or State	Desirable:
Governments or Union	
territories:	Working experience in
	regulatory Authority or
(i) in the grade	Statutory Bodies or
rendered after	Other Government
appointment thereto	Institutions.
on regular basis in	
Level 7 (Rs. 44900-	
142400) in the pay	
matrix or equivalent;	
or	
01	
(ii) with a	
minimum of four	
years of regular	
service, in the grade	
rendered after	
appointment thereto	
on regular basis in	
Level 6 (Rs.35400-	
112400) in the pay	
matrix.	
Age Limit for	
Deputation / Short	
term Contract	
The maximum age-	
limit for appointment	
by deputation or	
contract shall be not	1
exceeding fifty six	
years as on the closing	
date of receipt of	
applications.	
1	

^{*}No. of vacancies may vary if an officer does not join/ relieves from this office, etc.

Notes:

- 1. Deputationists shall not be eligible for consideration for appointment by promotion.
- 2. The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall ordinarily not exceed three years. It may be extended for another two years such that the maximum period of deputation shall not exceed five years.
- 3. Admissibility of Perks & Allowances etc. are in accordance with MCA letter no. NFRA-05/7/2020- Comp-MCA dated 21.9.2021 (enclosed as **Appendix-I**).
- 4. For any further details, please see NFRA website: https://nfra.gov.in

ANNEXURE - II

Application form for vacancy in NFRA

Post applied for: Sr. PS. / Private Secretary (please tick)

Passport size recent Coloured Photograph of applicant

Application is for Deputation

Sl. No.	Particulars	Details to be filled by the Applicant
1.	Name of Applicant	
2.	Present Designation	
3.	Name of Organization employed with	
4.	Type of organization employed with from among:	
	Central Government / State Government / Union Territory Government	
5.	Service to which the officer belongs to:	
6.	Contact Details	
	Office Address	
	Email	
	Mobile No.	
	Land Line No.	
7.	Name, Designation, email ID, Phone No of Cadre Controlling Authority.	
8.	Name, Designation, email ID, Phone No of Relieving Authority in case selected.	
9.	Whether currently on deputation? If yes,	
	Date from which on deputation:	
	Name of organization on deputation to:	

		T
	Designation on which on deputation to :	
10.	Date of Birth (attach proof of DOB)	
11.	Age Limit permissible for the post as on the closing date of receipt of application for the post applied for	Age of the applicant on the closing date of receipt of application
12.	Date of Retirement under applicable service rules where employed.	
13.		
	Essential Educational Qualificate Required for the post	tion Educational Qualification* possessed by the applicant (attach self-attested supporting document)
	Graduate degree from a recognize university or equivalent.	ized
	Desirable Qualification stated for the po	Ost Qualification possessed by the applicant (attach self-attested supporting document)
	working experience in dealing water Regulatory Authority or Statut Bodies or Other Government Institutions;	tory
14	Grade/ Minimum length of ser requirement for the post applied for Sr. PS.	rvice Actual service details of applicant may be furnished against the post applied for
	(i) in the grade rendered after appointry thereto on regular basis in Leve (47600- 151100) in the pay matrix equivalent; or	rel 8
	(ii) with a minimum of four years of reg service, in the grade rendered appointment thereto on regular bas Level 7 (Rs. 44900-142400) in the matrix.	after sis in
	Private Secretary	
	(i) in the grade rendered after appoints thereto on regular basis in Level 7	

	44900-142400) in the pay matrix equivalent; or	or
	(ii) with a minimum of four years regular service, in the grade render after appointment thereto on regularis in Level 6 (Rs.35400-112400 the pay matrix.	ered
	Pay Scale / Pay Level drawn on regular b (i.e. substantive) basis	asis
	Date from which service rendered in the level on regular (i.e. substantive) basis	said
15.	Any other information applicant would like to submit in support of your suitability for the post applied for	
16.	Attested copy of last 5 Years APAR attached **	
17.	Copy of Vigilance Clearance attached **	
18.	Statement of Purpose in 100 words	

Note- Please page number the entire set of application and attach an index of the documents attached.

^{*}Kindly attach copy of Educational Qualification and Experience in support of your application as required for the post being applied for.

** To be filled by Competent Authority forwarding the application

It is certified that the details given above are true.

Signature of the applicant

Date

It is certified that the details given above are verified with service records of the applicant and found to be correct.

Signature and Seal of the Competent Authority of the organization forwarding the application

Date

Address, Tel. No., and Email id of the Competent Authority forwarding the Application

No. NFRA-05/7/2020-Comp-MCA
Government of India
Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhawan
New Delhi-110001.

To

The Secretary
National Financial Reporting Authority
8th Foor, Hindustan Times Building
Kasturba Gandhi Marg, New Delhi

Subject: Perks and Allowances for staff on deputation/short term contract in NFRA-reg.

Sir

3%

I am directed to refer to NFRA's letter No. NF-12027(23)/2019 dated 16.08.2021 on the subject mentioned above and to say that for officers who are on 7th CPC scales, the perks etc as admissible to officers & Staff placed in similar scales in the Central Govt. shall be applicable. Further, in respect of those officers & staff who choose to opt for pay scales as per their parent department, the perks etc corresponding to such scales shall be applicable.

2. This issues with the approval of Competent Authority.

Yours faithfully

Paka shkuma

21st September, 2021

Dated

(Rakesh Kumar)

Under Secretary to the Govt. of India

